

O.I.H.

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 2456
TO BE ANSWERED ON DECEMBER 20, 2021**

PMAY (URBAN)

NO. 2456. SHRI KAILASH SONI:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether it is a fact that under Pradhan Mantri Awas Yojana-Urban (PMAY-U) launched by Government, an amount of ₹1.50 lakh per house is provided and the said amount is received in three installment in a ratio of 40:40:20 for which it is the policy of Government to provide the amount of every third installments only after the completion of project, however the third installment for not even a single house in Madhya Pradesh has been released by Government, the status thereof;
- (b) if so, the reasons therefor; and
- (c) by when the payment would be made?

**ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

(a) to (c) Under Beneficiary-Led Individual house Construction or Enhancement (BLC) and Affordable Housing in Partnership (AHP) vertical of Pradhan Mantri Awas Yojana-Urban (PMAY-U), Central Assistance of ₹1.50 lakh per house is provided in three installments in a ratio of 40:40:20. The third installment is provided after the completion of project. Third installment of ₹123 crore for construction of 41,000 houses has already been released to Government of Madhya Pradesh.
